

**Upgradation of State Highway into National Highways in Andhra Pradesh**

2702. SHRI Y.S. CHOWDARY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any proposal from Andhra Pradesh for upgradation of 14 State Highways into National Highways; and

(b) if so, the details and the current status thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Proposal for declaration of more than 11000 kms of State roads as National Highways have been received from State Government of erstwhile Andhra Pradesh and Ministry has declared about 2106 kms of roads as new NHs in the State of erstwhile Andhra Pradesh during the last three years and the current year.

**Cashless treatment of road accident victims**

2703. DR. CHANDAN MITRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has drawn up a proposal for cashless treatment of victims of road accidents on the National Highways;

(b) if so, the salient features of the proposal;

(c) whether Government proposes to undertake a few pilot projects thereunder;

(d) if so, the details thereof; and

(e) the steps taken by Government for early implementation of the project across the country for the benefit of road accident victims?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) A pilot project for cashless treatment of road accident victims on the Gurgaon-Jaipur stretch of National Highway-8 was rolled out by the Minister of Road Transport and Highways on 29th July, 2013. The project envisages a toll free number 1099 to report accidents on the identified stretch; a 24 x 7 call centre; deployment of GPS-fitted ambulances for transportation of accident victims to the nearest hospital and cashless treatment for the first 48 hours or up to ₹ 30,000/-, whichever is reached earlier in case of treatment at an empanelled hospital.

(c) and (d) A proposal to launch two more pilot projects for cashless treatment of road accident victims on the following two stretches is in process:

(i) Vadodara-Mumbai stretch of NH-8

(ii) Ranchi-Rargaon–Mahulia stretch of NH-33

(e) At present, there is no scheme for cashless treatment of road accident victims across the country.

**Circular roads and flyovers in Jammu and Srinagar**

2704. SHRI G.N. RATANPURI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has received proposals from Jammu and Kashmir Government for construction of circular roads in Srinagar and Jammu;

(b) whether the State Government has also demanded assistance for construction of flyovers crossing over or along National Highways in Jammu and Srinagar; and

(c) whether the Ministry intends to provide assistance for these projects ?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (c) The Feasibility Study for viability of construction of ring roads for Srinagar and Jammu cities is undertaken by National Highways Authority of India (NHAI). Further, Feasibility Study is also undertaken for balance works including grade separators, flyovers, service roads etc. of Jammu bypass.

**Safety standards for passenger cars**

2705. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has prescribed standards of safety for passenger cars in the country;

(b) if so, the details thereof;

(c) how far car companies are adhering to these standards in cars manufactured by them;

(d) whether any study has been made to evaluate deaths in car accidents due to faulty car design; and

(e) whether Government proposes to adopt global standards as highlighted by the UN which has called for attention on Global Road Safety Crisis in September, 2013?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) to (c) Provisions regarding construction, equipment and maintenance of motor vehicles are contained in chapter VII of Motor